GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1999 ANSWERED ON:22.11.2010 FUNDING IN ITIS Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of funding pattern in the Industrial Training Institutes (ITIs);
- (b) the ratio of Central and State funding in the ITIs; and
- (c) the State-wise details of ITIs?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b) The ITIs are set up by the State Government under their administrative and financial control. Central Government does not provide funds for their day to day operation as such. State Government of their own provide funds. However for upgradation of their Govt. ITIs funds are provided by the Central Government under specific Centrally Sponsored Schemes (CSS).

For the Schemes under operation where funds are directly released to the State Governments, the funding pattern is in the ratio of 75:25 i.e 75% being the Central Government share and the remaining 25% is funded by the State Government but for North Eastern states funding is in the ratio of 90:10.

For the scheme where funds are directly released to the ITI, the funding pattern is 100% through the Central Government and it is a interest free loan of Rs.2.5 crore to be returned in 30 years with a moratorium of 10 years.

(c) The state-wise details of ITIs are given at Annex. I.